

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-3471/2018**

**New Delhi, this the 18<sup>th</sup> day of September, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Dr. Birendra Kumar,  
Junior Scientist, National Institute of Biologicals,  
Sector-62, Noida-UP  
Age-39, Group-B. .... Applicant

(Through Sh. Amit Dubey)

Versus

1. National Institute of Biologicals,  
Through its Director,  
A-32, Sector 32, Institutional Area,  
Phase-II Noida, District Gautam Budh Nagar, UP-201309.
2. Ministry of Health & Family Welfare,  
Government of India through its Secretary,  
Nirman Bhavan, New Delhi-110011. .... Respondents

(through Ms. Niyati Patwardhan for R-1 and Ms. Leelawati Suman for R-2)

**ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, it is submitted by learned counsel for the applicant that the OA has been filed seeking direction to the respondents to allow the applicant to appear in the examination for Scientist Grade I and Grade II and the said examination has already been conducted on 09.09.2018. Accordingly, the OA has become infructuous.

2. In the circumstances, the OA is dismissed as having become infructuous.

**(A.K. Bishnoi)  
Member(A)**

**(V. Ajay Kumar)  
Member(J)**

/ns/